

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 101 of 2014 & 202 of 2013

Dated : 16th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 101 of 2014

M/s Wardha Power Co. Ltd. ... Appellant(s)

Versus

Reliance Infrastructure Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Shikha Ohri

Counsel for the Respondent(s): Mr. Hasan Murtaza for R-1
Mr. Buddy A. Ranganathan
for R-2

**Appeal No. 202 of 2013 &
IA No. 284 of 2014**

M/s Wardha Power Co. Ltd. ... Appellant(s)

Versus

Reliance Infrastructure Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri
Mr. Hemant Singh

Counsel for the Respondent(s): Mr. Hasan Murtaza for R-1
Mr. Buddy A. Ranganadhan
Mr. M.Y. Deshmukh for MSETCL

ORDER

Post these matters before Court II today at 2.30 P.M.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js